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Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (CAA) No. 216/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

| Name of the Company | IFGL Exports | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |
| 1. | Mayur Bhateya ADVOCATE | IFGL Exports Ltd | 15/7 26.07.2017 |
| 2. | A P Agarwals ADVOCATE | | 26/7/2017 |
| 3. | TAPAS Kr. DAS Advocate | RD(EA) MCA | 26/7/2017 |

ORDER

Ld. Counsels for the petitioners and Shri Tapas Kr. Das, Asstt.

Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Heard. Reserved for order.

Sd/
(Vijai Pratap Singh)
Member (J)

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